

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2527

ANSWERED ON:09.08.2010

HAAT BAZAR

Bheiravdanji Shri Gadhvi Mukeshkumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has received a project proposal for Haat Bazar, from Government of Gujarat in various parts of the State;
- (b) if so, the details thereof;
- (c) whether similar proposal have also been received from other States:
- (d) if so, the details thereof, State-wise; and
- (e) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): A project for Gujarat Gram Haat Comprehensive Marketing Intervention and Support for the Rural Poor in all Districts of Gujarat was sanctioned under the Special Project of Swarnjayanti Gram Swarozgar Yojana (SGSY), during the year 2000 at a total cost of Rs.988.789 lakhs out of which Central share is Rs.741.592 lakhs. The project was for setting up of one haat at Ahmedabad and 11 haats at Patan, Surat, Jamnagar, Kheda-Nadiad, Kheda Dakor, Gandhinagar, Mehsana, Bhavnagar, Kutch, Banaskantha and Rajkot. Central assistance amounting to Rs.450.00 lakhs has been released to the State Government for the project so far.

(c) to (e): The details of marketing infrastructure projects sanctioned as Special Projects under SGSY are given at Annexure-I.

Under Swarnjayanti Gram Swarozgar Yojana (SGSY), which is a major self employment programme of the Ministry of Rural Development, there is also a provision for setting up of permanent marketing centres or Haats at Village, District and State levels. Funds upto Rs.15 lakhs for creation of Village Haats, upto Rs. 1.5 crores for a district level Haat and upto Rs.3.00 crores for a Haat at the State capital are permissible under this component.. These funds are shared between Centre and the States in the ratio of 75:25 while in case of Centre and North Eastern States, the funds are shared in the ratio of 90:10.

The State-wise details of proposals received for setting up of District level haats and State level Haats is given at Annexure-II.

As regards Village Haats, Central assistance amounting to Rs.9462.375 lakhs was released during the year 2008-09 to 27 States and one U.T for setting up of three village haats each in 549 Districts of the country. The Ministry has also conveyed administrative approval to the remaining districts during the year 2009-10 to incur expenditure in this regard out of SGSY funds available with the DRDAs. State-wise details of funds released during 2008-09 for setting up of village haats is given at Annexure-III. A total of Rs.972 lakhs has been released as second instalment to States during 2009-10 and 2010-11 so far, for setting up Village Haats.